

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 20.09.2022**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	I.A. No. 3453 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	GPR Power Solutions Pvt. Ltd. Vs. Supriyo Chaudhuri (RP of Rohit Ferro Tech Ltd. & Ors.)	Sumit Kumar
2.	I.A. No. 3463 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Technico Industries Ltd. Vs. Debashis Nanda (Liquidator, J.V. Strips Ltd.) & Ors.	Nikhil Kohli
3.	I.A. No. 3464 of 2022 in Comp. App. (AT) No. __ of 2022	Basant Kumar Goyal & Ors. Vs. Mentor Home Loans India Ltd. & Ors.	Ankur Rastogi
4.	I.A. No. 3472 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Axalta Coating Systems India Pvt. Ltd. Vs. Abhit Kumar Singh Liquidator Mohan Motor Udyog Pvt. Ltd.	Vivek Malik
5.	I.A. No. 3476 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Allied Steel Traders Vs. AIR Movement and Control Systems Pvt. Ltd.	Prity Mishra

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